

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

O.A.No. 780/91

Date of decision: 02.03.1993.

Sh. Bani Singh

.....

Applicant

versus

Commissioner of Police & Ors.....

Respondents

Coram:-

The Hon`ble Mr. B.N.Dhoundiyal, Member(A)

The Hon`ble Mr. A.K. Sinha, Member(J)

For the applicant : Sh. B.S. Charya, counsel

For the respondents : Sh. B.R. Prashar, counsel

ORDER(ORAL)

(delivered by Hon`ble Mr. B.N.Dhoundiyal, Member(A).

The learned counsel for the applicant states that the applicant has been exonerated ~~in his service~~ ^{Dr.} and hence he is no longer interested to pursue this Original Application.

The O.A.No. 780/91 is, therefore, dismissed as withdrawn.

A.K. Sinha
(A.K. Sinha)

Member(J)

02.03.93

B.N. Dhoundiyal
(B.N. Dhoundiyal)

Member(A)

02.03.93